



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07.07.2026

NOTICE

Please take notice that the following matter listed as **item no. 42** in the **Daily Cause List of Court – IV on 08.07.2026 at 02:00 PM (after rising of Court – III)** instead will now be taken up **at 02:45 PM**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 18 of 2023 & I.A. No. 48 of 2023 Part Heard	Shapoorji Pallonji & Company Pvt. Ltd. Vs. Rattan India Power Ltd.	Sonali Jaitley Bakhshi	Karan Batura

By order of Hon'ble Member (J)

-Sd/-
Registrar